

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/183(KB)2022
IA(I.B.C)/186(KB)2024,
IA(I.B.C)/377(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	INDIAN OVERSEAS BANK VS KRISH ISPAT COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Aditya Goptu, Adv.] For the RP
Mr. Sanjay Gupta, RP]

Ms. Tanvi Luhariwala, Adv.] For the Suspended Board of Members
Ms. Madhuja Barman, Adv.]

O R D E R

1. Ld.Counsel on both sides present.
2. **IA(I.B.C)/186(KB)2024**-is an application filed by the RP placing on record progress report which is at page 14 and this application is duly supported by an affidavit of RP page 12-13.
3. This progress report is taken on record and IA is accordingly **allowed and disposed of**.
4. **IA(I.B.C)/377(KB)2024**-
 - i. Ld.Counsel for the RP seeks to withdraw this application with liberty to file fresh one.
 - ii. This IA is dismissed as withdrawn with liberty to file fresh one subject to just exceptions.
5. List the main C.P on **24/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**